

**THE INDUSTRIAL DISPUTES (BANKING COMPANIES) DECISION
(REPEAL) ACT, 2001**

No. 19 OF 2001

[3rd August, 2001.]

**An Act to repeal the Industrial Disputes (Banking Companies)
Decision Act, 1955.**

BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Industrial Disputes (Banking Companies) Decision (Repeal) Act, 2001.

**Repeal of Act
41 of 1955.**

2. The Industrial Disputes (Banking Companies) Decision Act, 1955 is hereby repealed.